

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	CP(IB) No.128/9/HDB/2020
<b>NAME OF THE COMPANY</b>	Rithwik Projects Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	BSA Steels Pvt Ltd
<b>NAME OF THE RESPONDENT(S)</b>	Rithwik Projects Pvt Ltd
<b>UNDER SECTION</b>	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Operational Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

It appears from the record that parties were in talks of settlement but nothing has come out.

Matter stands adjourned for hearing on 11.08.2021.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**